

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4313
ANSWERED ON:21.08.2000
PROTECTION OF WILD LIFE
DAGGUBATI RAMANAIDU

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government propose to enquire into the cases of flouting of the Wildlife Protection Act at Nandankanan Zoo in Orissa;
- (b) if so, the cases of financial irregularities in food procurement process during 2000-2001 pointed out by the Chief Warden; and
- (c) the action proposed against those involved in flouting Wild Life Act rules and responsible for financial irregularities?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a),(b)&(c) State Government of Orissa is in receipt of a report about the financial and other irregularities committed by then Director, Nandankanan Zoo, Orissa. State Government has entrusted the enquiry to an officer of the level of Additional Secretary to Government of Orissa.